

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION No-1981
ANSWERED ON- 13/03/2023

HIGHER EDUCATION COUNCIL OF INDIA

1981. SHRI NATARAJAN P.R.:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has brought about structural changes and policy frameworks in functioning of Higher Education Council of India, in place of University Grants Commission (UGC);
- (b) if so, the details thereof along with its composition and control over higher education system;
- (c) the proposed funding pattern for the maintenance and human resources issues;
- (d) whether the Government's reservation policy and Right to Compulsory and Free Education Scheme would be available in the policy framework; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)

(a) to (e): The National Education Policy (NEP) 2020 envisions setting up of a Higher Education Commission of India as an umbrella body with four independent verticals to perform distinct functions of regulation, accreditation, funding, and academic standard setting. Accordingly, the Ministry is in the process of drafting a Bill for establishment of the Higher Education Commission of India.
